

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 22.04.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/99/2024 in Company Petition IB/84/2021
NAME OF THE COMPANY	Natems Sugar Pvt Ltd
NAME OF THE PETITIONER(S)	STCI Finance Ltd
NAME OF THE RESPONDENT(S)	Natems Sugar Pvt Ltd
UNDER SECTION	7 of IBC

ORDER

Present: Ld. Senior Counsel Mr. Dammalapati Srinivas for the Financial Creditor.

Ld. Proxy Counsel Mr. V. Raghunath for the Corporate Debtor.

Pleadings stand completed. At the request of the Proxy Counsel for the Corporate Debtor, **matter is adjourned to 06.06.2024 along with IA.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)